

RESUME OF WORK DONE BY LOK SABHA

(FIFTH LOK SABHA—THIRTEENTH SESSION)

(17th February to 9th May 1975)



LOK SABHA SECRETARIAT
NEW DELHI

June, 1975.

P R E F A C E

This publication contains a brief resume of work done by Lok Sabha during the Thirteenth Session of Fifth Lok Sabha, 1975.

NEW DELHI;
June 28, 1975.

S. L. SHAKDHER,
Secretary-General



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**RESUME OF WORK DONE BY LOK SABHA DURING THE THIRTEENTH
SESSION OF FIFTH LOK SABHA—FEBRUARY—MAY, 1975.**

1. DURATION OF SESSION

Date of commencement	17th February, 1975.
Date of adjournment <i>sine die</i>	9th May, 1975.
Date of prorogation	15th May, 1975.
Number of days of sittings	49
Number of hours of sittings	354 hours and 30 minutes.

2. ADJOURNMENT MOTIONS

(1) Consent withheld in the House

Sl.No.	Subject	Name of the Member	Date on which brought before the House	Time taken	Remarks
1	2	3	4	5	6
				H. M.	
1	The failure of the Government to control the growing cult of violence in the country as is evidenced by the violent attack on April 2, 1975 on Shri Jayaprakash Narayan and members of Nav Nirman Samiti including a Member of Parliament by a mob of Youth Congress and Chhatra Parishad in the presence of a West Bengal Minister in a bid to disrupt a student meeting in the Calcutta University Institute.	(1) Dr. Laxminarayan Pandeya (2) Shri R.R. Sharma (3) Shri Atal Bihari Vajpayee (4) Shri Dinen Bhattacharyya Shri Krishna Chandra Halder Shri Ajit Kumar Saha Shri Jagdish Bhattacharyya Shri D. Deb (5) Shri Sharad Yadav (6) Shri Samar Guh (7) Shri Janeshwar Misra (8) Shri Madhu Limaye (9) Shri Jyotirmoy Bosu (10) Shri Jagannathrao Joshi (11) Shri Madhu Dandavate	7-4-75	*1—14	*Includes the time taken in submissions made in respect of Sl. Nos. 2 and 3.

1	2	3	4	5	6
				H. M.	
2	Government's silence regarding Shri Jayaprakash Narayan's repeated calls to the armed forces to prepare for revolt.	Shri Indrajit Gupta Shri Ramavatar Shastri Shri Sarjoo Pandey Shri Bhogendra Jha Maulana Ishaque Sambhali Shri B. S. Bhaura Shri Jharkhande Rai Shri H. N. Mukerjee Shri S. M. Banerjee Shri S. A. Muruganatham	7-4-75	..	..
3	The failure of the Government to prevent Shri Morarji Desai's fast undertaken by him to induce the Government to hold the elections to the Gujarat Assembly before the onset of Monsoon in accordance with the assurances given by it that the poll will be held soon after the completion of delimitation of constituencies and revision of electoral rolls.	1. Shri Madhu Limaye 2. Shri Jyotirmoy Bosu	7-4-75		

(ii) Admitted and Discussed

Subject	Name of Member	Date when admitted	Date when discussed	Decision of the House	Time taken
					H. M.
The total failure of the Government to solve the mystery of the Samastipur bomb case even after a lapse of one and a half month and the inordinate delay in setting up a Commission of Inquiry for which a universal demand was made immediately after the death of Shri L. N. Mishra.	Shri Madhu Limaye	18-2-75	18-2-75	Negative	6. 50

3. BILLS

(1) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Indian Tariff (Amendment) Bill, 1974.	(Earlier Session—20-12-74)		18-2-75 (Consideration and passing)	H M 1 00	5	5	Passed, as amended.
2.	The Tobacco Board Bill, 1974.	(Earlier Session—9-12-74)		18-2-75 28-2-75 (Consideration and passing)	2 34	60	2	Passed, as amended.
3.	The Public Financial Institutions Laws (Amendment) Bill, 1973	(Earlier Session—22-12-73)		19-2-75 (Motion for further extension of time for presentation of the Report of the Joint Committee)	0 01	..	..	A motion for further extension of time for presentation of the Report of the Joint Committee up to the first day of the Second week of the next Monsoon Session (1975) was adopted.

1	2	3	4	5	6	7	8	9
					H M			
4.	The Customs Tariff Bill, 1974.	(Earlier Session—10-5-74)		20-2-75 (Motion for further extension of time for presentation of the Report of the Select committee)	0 02		..	A motion for further extension of time for presentation of the report of the Select Committee upto the first day of the second week of the next Monsoon Session(1975) was adopted.
5.	The Constitution (Thirty-second Amendment) Bill, 1973.	(Earlier Session—16-5-73)		20-2-75 (Motion for further extension of time for presentation of the Report of the Joint Committee)	0 01		..	A motion for further extension of time for presentation of the Report of the Joint Committee upto the last day of the first week of the next Monsoon Session (1975) was adopted.
6	The Taxation Laws (Amendment) Bill, 1973.	(Earlier Session—9-7-73)		21-2-75 (Motion for further extension of time for presentation of the Report of the Select Committee).	0 01		..	A motion for further extension of time for presentation of the Report of the Select Committee upto the 20th March, 1975 was adopted.
7	The Requisitioning and the Acquisition of Immovable Property (Amendment) Bill, 1975, as passed by Rajya Sabha.		28-2-75	4-3-75 (Consideration and passing)	0 50		..	Report of the Select Committee presented. Passed
*8.	The Press Council (Amendment) Bill, 1975, as passed by Rajya Sabha.	..	28-2-75	24-3-75 (Consideration and passing)	0 49	I	..	Passed

9	The Finance Bill, 1975	28-2-75	30-4-75 2-5-75 5-5-75 (Consideration and passing)	11 02	136	28	Passed, as amended.
10.	The Plantations Labour (Amendment) Bill, 1973, as introduced Rajya Sabha).	..	1 3-3-75	..	..	..	Report of the Joint Committee laid on the Table.
11.	The Air Force and Army Laws (Amendment) Bill, 1975, as passed by Rajya Sabha.	4-3-75	25-3-75 (Consideration and passing).	1 15	1	..	Passed.
12.	The All-India Services (Amendment) Bill, 1975, as passed by Rajya Sabha.	7-3-75	6-5-75 (Consideration and passing).	0 06	1	..	Passed
13.	The Former Secretary of State Service Officers (Conditions of Service) Amendment Bill, 1975, as passed by Rajya Sabha.	7-3-75	6-5-75 (Consideration and passing).	0 05	2	..	Passed
14.	The Tobacco Cess Bill, 1975	7-3-75	5-5-75 (Consideration and passing).	0 24	9	..	Passed
15	The Trust Laws (Amendment) Bill, 1975	10-3-75	17-3-75 (Consideration and passing).	0 53	1	..	Passed
16	The Agricultural Refinance Corporation (Amendment) Bill, 1975	10-3-75	..	..	..	..	Pending
17	The North-Eastern Areas (Reorganisation) Amendment Bill, 1975 as passed by Rajya Sabha.	14-3-75	18-3-75 (Consideration and passing)	0 26	..	..	Passed

* Discussed together with the Statutory Resolution re. disapproval of the Press Council (Second Amendment) Ordinance, 1974.

③ Discussed together with the Statutory Resolution re. disapproval of the Air Force and Army Laws (Amendment) Ordinance, 1975.

§ Discussed together with the Statutory Resolution re. disapproval of the Trust Laws (Amendment) Ordinance 1975.

** Discussed together with the Statutory Resolution re. disapproval of the North-Eastern Areas (Reorganisation) Amendment Ordinance, 1975.

1 2 3 4 5 6 7 8 9

H M.

18	The Appropriation (Vote on Account) Bill, 1975	14-3-75	..	14-3-75 (Consideration and passing)	0 01	..	Passed
19	The Appropriation (Railways) Bill, 1975	19-3-75	..	19-3-75 (Consideration and passing)	0 06	..	Passed
20	The Appropriation (Railways) No. 2 Bill, 1975	19-3-75	..	19-3-75 (Consideration and passing)	0 04	..	Passed
21	The Appropriation (Railways) No. 3 Bill, 1975	19-3-75	..	19-3-75 (Consideration and passing)	0 02	..	Passed
22	The Pondicherry Appropriation (Vote on Account) Bill, 1975	20-3-75	..	20-3-75 (Consideration and passing)	0 03	..	Passed
23	The Pondicherry Appropriation Bill, 1975	20-3-75	..	20-3-75 (Consideration and passing)	0 01	..	Passed
24	The Appropriation Bill, 1975	20-3-75	..	20-3-75 (Consideration and passing)	0 02	..	Passed
25	The Gujarat Appropriation (Vote on Account) Bill, 1975	21-3-75	..	21-3-75 (Consideration and passing)	0 02	..	Passed
26	The Gujarat Appropriation Bill, 1975	21-3-75	..	21-3-75 (Consideration and passing)	0 02	..	Passed
27	The Provident Funds (Amendment) Bill, 1975	24-3-75	..	..	..	..	Pending

28	The Nagaland Appropriation (Vote on Account) Bill, 1975	25-3-75	..	25-3-75 (Consideration and passing)	0.02	..	Passed
29	The Nagaland Appropriation Bill, 1975	25-3-75	..	25-3-75 (Consideration and passing)	0.01	..	Passed
30	The Rampur Raza Library Bill, 1974, as passed by Rajya Sabha.	26-7-74	2	26-3-75 (Consideration and passing)	0.38	2	Passed, as amended.
31	The All India Services Regulations (Indemnity) Bill, 1972, as passed by Rajya Sabha.	24-11-72	5	26-3-75 (Consideration and passing)	0.14	2	Passed, as amended.
32	The Tokyo Convention Bill, 1974, as passed Rajya Sabha.	2-12-74	3	26-3-75 (Consideration and passing)	0.18	2	Passed, as amended.
33	The Constitution (Thirty Seventh Amendment) Bill, 1975.	9-4-75	..	23-4-75 (Consideration and passing)	0.50	..	Passed.
34	The Government of Union Territories (Amendment) Bill, 1975	15-4-75	..	6-5-75 (Consideration and passing)	0.39	..	Passed.
35	The Delhi Sales Tax Bill, 1973	(Earlier Session 9-4-73)	..	18-4-75	0.01	..	Report of the Select Committee was presented.
36	The Constitution (Thirty Eighth Amendment) Bill, 1975.	21-4-75	5	23-4-75 (Consideration and passing)	0.13 4.43	5	Passed, as amended.
37	The Cigarettes (Regulation of Production, Supply and Distribution) Bill, 1975.	22-4-75	..	..	..	..	Pending

*The Short title of the Bill was changed to the Constitution (Thirty-sixth Amendment) Bill, 1975 by Lok Sabha through an amendment to clause 1.

1	2	3	4	5	6	7	8	9
					H. M.			
38	The Appropriation (No. 2), Bill, 1975	29-4-75		29-4-75 (Consideration and passing)	0 51	..	..	Passed,
39	The Companies (Temporary Restriction on Dividends) Amendment Bill, 1975	5-5-75		6-5-75 (Consideration)	1 39	1	1	Passed, as amended.
40	The Untouchability (Offences) Amendment and Miscellaneous Provision Bill, 1972, as reported by joint Committee.	(Earlier Session—13-4-72)		6-5-75 (Consideration and passing)	0 56	23	..	Discussion on the motion for consideration not concluded on 6-5-75.
41	The Maintenance of Internal Security (Amendment) Bill, 1975.			7-5-75 8-5-75 (Motion for leave to introduce the Bill)	6 06	..	..	Debate on the motion for leave to introduce the Bill was adjourned on 8-5-75.
42	The Supreme Court Judges (Conditions of Service) Amendment Bill, 1975.	8-5-75		..	0 27	..	..	Pending
43	The High Court Judges (Conditions of Service) Amendment Bill, 1975.	8-5-75		..	..	..	..	Pending
44	The Nagaland Appropriation (No. 2) Bill, 1975.	8-5-75	..	8-5-75 (Consideration and passing)	0 02	..	..	Passed

SUMMARY

1. Bills pending at the end of the last session	23
2. Bills introduced	25
3. Bills opposed at introduction stage	3
4. Bills passed by Rajya Sabha and laid on the Table	6
5. Bills returned by Rajya Sabha with amendments and laid on the Table .	Nil
6. Bills passed	31
7. Bills negatived	Nil
8. Bills withdrawn	Nil
9. Part-discussed	1
10. Motions for adjournment of debate on Bills adopted	8
11. Bills referred to Select Committee	Nil
12. Bills referred to Joint Committee	Nil
13. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence was adopted by Lok Sabha	Nil
14. Bills pending at the end of the session <i>vide</i> para No. 2361 of Lok Sabha Bulletin Part II, dated 26-5-75.	22

(ii) PRIVATE MEMBERS' BILLS

Serial No.	Name of the Bill and Member-in-charge.	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/remarks
1	2	3	4	5	6	7	8	9
					H. M.			
1.	The Irwin and Willingdon Hospitals, New Delhi (Renaming) Bill, 1975 by Shri Rajdeo Singh.	[21-2-75]			0-01	..	..	Pending
2.	The Curb on Foreign Money Bill, 1975 by Shri Rajdeo Singh.	21-2-75			0-01	..	..	Pending
3.	The Constitution (Amendment) Bill, 1975 (<i>Amendment of Eighth Schedule</i>) by Shri Purushottam Kakodkar.	21-2-75			0-01	..	..	Pending
4.	The Delhi Dramatic Performances Bill, 1975 by Shri Madhu Limaye.	21-2-75	..	..	0-02	..	..	Pending
5.	The Constitution (Amendment) Bill, 1972 (<i>Amendment of article 324</i>) by Shri R. P. Ulaganambi	(Earlier session 1-12-72)	..	(Earlier session—13-12-74) 21-2-75 7-3-75 (Further consideration)	4-39 (including 0-01 minute during the Twelfth session)	..	..	The motion was declared as not carried in accordance with rule 157 of the Rules of Procedure and in accordance with the Constitution.

6.	The Constitution (Amendment) Bill, 1975 (<i>Amendment of article 270 and insertion of new article 364A</i>) by Shri Rana Bahadur Singh.	7-3-75	..	0-01	..	..	Pending
7.	The Constitution (Amendment) Bill, 1975 (<i>Amendment of article 171</i>) by Shri Era Seshuayan.	7-3-75	..	0-01	..	..	Pending
8.	The Constitution (Amendment) Bill, 1975 (<i>Amendment of article 352</i>) by Shri Madhu Limaye.	7-3-75	..	0-01	..	..	Pending
9.	The Constitution (Amendment) Bill, 1975 (<i>Amendment of article 359</i>) by Shri Madhu Limaye.	7-3-75	..	0-03	..	..	Pending
10.	The Constitution (Amendment) Bill, 1974 (<i>Amendment of articles 101, 102, etc.</i>) by Shri Priya Ranjan Das Munshi.	(Earlier session 23-8-74)	7-3-75, 21-3-75 (consideration)	1-53	4	Nil.	On the 21st March 1975, a motion that the Bill be adjourned was adopted.
11.	The Constitution (Amendment) Bill, 1972 (<i>Amendment of Ninth Schedule</i>) by Shri C. K. Chaudhary (Bill No. 68 of 1972).	(Earlier session 4-8-72)	..	21-3-75 (Motion for leave to withdraw)	0-06	..	Withdrawn
12.	The Companies (Amendment) Bill, 1974 (<i>Amendment of section 90</i>) by Shri Madhu Limaye.	(Earlier session 3-5-74)	21-3-75, 18-4-75 (consideration)	1-17	..	..	Withdrawn
13.	The State Financial Corporations (Amendment) Bill, 1975 (<i>Amendment of sections 15 and 25</i>) by Shri Arjun Sethi.	18-4-75	..	0-01	..	..	Pending
14.	The Indian Trusts Bill, 1975 by Shri Atal Bihari Vajpayee.	18-4-75	..	0-15	..	{	Motion for leave to introduce opposed; Bill introduced. Pending.
15.	The Constitution (Amendment) Bill, 1975 (<i>Amendment of article 284</i>) by Shri Madhu Limaye.	18-4-75	..	0-01	..	..	Pending

1	2	3	4	5	6	7	8	9
16.	The Nomenclature of the Educational Institutions Bill, 1975 by Shri Rajdeo Singh.	18-4-75			0-01			Pending
17.	The Constitution (Amendment) Bill, 1975 (Substitution of article 120) by Shri Era Sezhiyan.	18-4-75			0-01		..	Pending
18.	The Hindu Marriage (Amendment) Bill, 1974 (Amendments of sections 13 and 15) by Shri Madhu Limaye.	(Earlier session 23-3-74)	..	18-4-75, 2-5-75 (consideration)	2-19	3	Nil	Withdrawn
19.	The Advocates (Amendment) Bill, 1975 (Amendments of section 46) by Dr. Laxminarayana Pandey.	2-5-75		..	0-01		..	Pending
20.	The Constitution (Amendment) Bill, 1975 (Insertion of new article 326A) by Shri C. K. Chandrappan.	2-5-75			0-01	..	..	Pending
21.	The Constitution (Amendment) Bill, 1975 (Amendment of Eighth Schedule) by Shri C. K. Chandrappan.	2-5-75		..	0-04		..	{ Motion for leave to introduce opposed; Bill introduced. Pending. }
22.	The Delhi Rent Control (Amendment) Bill, 1972 (Amendments of section 2) by Shri Shashi Bhushan.	(Earlier session 17-11-72)		2-5-75 (consideration)	0-51			Withdrawn
23.	The Constitution (Amendment) Bill, 1973 (Amendment of article 80 and omission of Fourth Schedule) by Shri Dinesh Chandra Goswami.	(Earlier session 27-7-73)		2-5-75 (consideration)	0-03		..	{ Discussion on the motion for consideration not concluded. Pending. }

SUMMARY

1. Bills pending at the end of last session	199
2. Bills introduced	16
3. Bills withdrawn	4
4. Motion for consideration negatived	1
5. Debate adjourned	1
6. Part-discussed	1
7. Bills pending at the end of the session vide para No. 2362 of Bulletin Part II, dated the 26-5-1975	210

4. CALLING ATTENTION STATEMENTS

Sl. No.	Brief subject	Name of the Member who called attention	Name of the Minister	Time taken
			Date of statement	
1	2	3	4	5
				H.M.
1.	Resumption of arms supply by U.S.A. to Pakistan.	Shri H. N. Mukherjee	Shri Y. B. Chavan 18-2-1975	0—38
2.	Cotton growers getting no buyers, Cotton Corporation not purchasing cotton and Government not coming forward with price support.	Shri M. C. Daga	Prof. D. P. Chattopadhyaya 24-2-1975	1—14
3.	Fertiliser worth Rupees twenty lakhs gutted in a fire at Okha, Jamnagar.	Shri M. Ram Gopal Reddy	Shri Annasahib P. Shinde 25-2-1975	0—30
4.	Unearthing of a multi-lakh rupee racket in soiled notes conversion in R.B.I.	Shri R.K. Sinha	Shri Pranab Kumar Mukherjee 27-2-1975	0—27
5.	Smuggling of crime and obscene thriller films into the country and their uncensored screening in public theatres.	Shri Era Sezhiyan	Shri I.K. Gujral 4-3-1975	0—30
6.	Wagon breaking racket in Koderrama swindling Railways to the extent of Rs. 5 crores.	Shri Balakrishna Venkanna Naik	Shri Mohd. Shafi Qureshi 5-3-1975	1—00
7.	Industrial raw material worth Rs. 100 crores imported by M.M.T.C. lying uncleared at major ports.	Shri Sat Pal Kapur	Shri D.P. Chattopadhyaya 12-3-1975	0—52
8.	Death of 40 pilgrims near Junagarh on the occasion of Mahashivratri fair on 11-3-1975.	Shri Prasannbhai Mehta	Shri K. Brahmananda Reddy 13-3-1975	0—46
9.	Damage to life and property by earthquakes in Himachal Pradesh.	Shri Virbhadra Singh	Shri Annasahib P. Shinde 17-3-1975	0—33
10.	Decision of Delhi Higher Secondary teachers to launch Satyagraha resulting in postponement of examination.	Shri S.M. Banerjee	Prof. S. Nurul Hasan 18-3-1975	1—20

1	2	3	4	5
11.	Abrupt closure of Banaras Hindu University.	Shri Jagannathrao Joshi	Shri D. P. Yadav 19-3-1975	1-07
12.	Unilateral revaluation of the Rouble by U.S.S.R. in relation to its Rupee value.	Shri Shyamnandan Mishra	Shri C. Subramaniam 20-3-1975	0-56
13.	Closure of Khandsari Units due to abnormal increase in Excise duty.	Shri M. Ram Gopal Reddy	Shri Pranab Kumar Mukherjee 26-3-1975	1-01
14.	Closure of Jawaharlal Nehru University.	Shri S.M. Banerjee	Prof. S. Nurul Hasan 9-4-1975	0-53
15.	Shri Morarji Desai's indefinite fast demanding an early poll in Gujarat.	Shri Atal Bihari Vajpayee	Shri K. Brahmananda Reddy 10-4-1975	3-21
16.	Burning of 60 houses of Harijans and murder of their 3 children in Nevada district of Bihar.	Shri Shankar Dayal Singh	Shri F.H. Mohsin 15-4-1975	0-36
17.	Attempt made to stop work at Bhilai Steel Plant.	Shri Indrajit Gupta	Shri Chandrajit Yadav 16-4-1975	0-37
18.	Discriminatory policy re: procurement price of rice.	Shri Samar Guha	Shri Annasahib P. Shinde 21-4-1975	1-06
19.	Attempts of international cartels to smuggle synthetic textiles into India.	Shri Piloo Mody	Shri Pranab Kumar Mukherjee 22-4-1975	0-53
20.	Refusal of permission to the F.C.I. by Punjab Government to enter the State grain market for wheat procurement due to non-payment of sales tax amounting to Rupees 9 crores.	Shri Hari Singh	Shri Annasahib P. Shinde 28-4-1975	0-24
21.	Resignation of the General Manager, Durgapur Steel Plant.	Shri Indrajit Gupta	Shri Chandrajit Yadav 9-5-1975	1-14

5. DIVISIONS

No. of Divisions held.....21

6. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion	Time taken
1	2	3	4

(i) Railway Budget			H M
Budget (Railways) for 1975-76.	20-2-75		0 44
		5-3-75 } 6-3-75 } 7-3-75 } 10-3-75 }	General Discussion 12 43
		17-3-75 } 18-3-75 } 19-3-75 }	Discussion and voting on Demands for Grants. 7 50
Supplementary Demands for Grants in respect of Budget (Railways) for 1974-75.	10-3-75	19-3-75	@ Discussion and voting on Supplementary Demands for Grants (Railways). 2 37
Demands for Excess Grants in respect of Budget (Railways) for 1972-73.			@ Discussion and voting on Demands for Excess Grants (Railways).
(ii) General Budget			
Budget (General) for 1975-76.	28-2-75		1 14
		10-3-75 } 12-3-75 } 13-3-75 } 14-3-75 }	General Discussion 17 15
		14-3-75	Voting on Demands for Grants on Account (Voted without discussion.) 0 02
Discussion and Voting on Demands for Grants—			
		7-4-75 } 8-4-75 } 9-4-75 } 10-4-75 } 11-4-75 } 15-4-75 }	Agriculture and Irrigation 17 53
		15-4-75 } 16-4-75 }	External Affairs 6 31
		16-4-75 } 18-4-75 } 21-4-75 }	Defence 7 24
		21-4-75 } 22-4-75 } 25-4-75 }	Commerce 7 41
		28-4-75 } 29-4-75 }	Industry and Civil Supplies 9 02

@ Discussed together.

1	2	3	4
			H M
	29-4-75	Home Affairs	1 05
		Communications	0 03
		Education & Social Welfare	
		Energy	
		Finance	
		Health & Family Planning	
		Information and Broadcasting	
		Labour	
		Law, Justice and Company Affairs	
		Petroleum & Chemicals	
	29-4-75 at 6.05 P. M. Guillotined	Planning	
		Shipping & Transport	
		Steel & Mines	
		Supply & Rehabilitation	
		Tourism & Civil Aviation	
		Works & Housing	
		Atomic Energy	
		Culture	
		Electronics	
		Science & Technology	
		Space	
		Lok Sabha	
		Rajya Sabha	
		Parliamentary Affairs	
		Secretariat of the Vice-President	
		Total time taken on Demands for Grants	49 39
Supplementary Demands for Grants in respect of Budget (General) for 1974-75.	17-3-75	20-3-75 Discussion and voting on Supplementary Demands for Grants (General).	1 12
Demands for Excess Grants in respect of Budget (General) for 1972-73.	8-5-75		0 03

Subject	Date of Presentation	Date (s) of discussion	Time taken
H.M.			
(iii) Budget in respect of the State of Gujarat			
Budget (Gujarat) for the year 1975-76	5-3-75	*General Discussion	
Supplementary Demands for Grants in respect of the State of Gujarat for 1974-75	5-3-75	*Discussion and voting on Demands for Grants on Account. *Discussion and voting on Supplementary Demands for Grants (Gujarat).	4 40
(iv) Budget in respect of the Union territory of Pondicherry			
Budget (Pondicherry) for the year 1975-76	14-3-75	@General Discussion	
Supplementary Demands for Grants in respect of the Union territory of Pondicherry for the year 1974-75	7-3-75	@Discussion and voting on Demands for Grants on Account. @Discussion and voting on Supplementary Demands for Grants (Pondicherry)	2 23
(v) Budget in respect of the State of Nagaland			
Budget (Nagaland) for the year 1975-76	24-3-75	%General Discussion	
Supplementary Demands for Grants in respect of the State of Nagaland for 1974-75	24-3-75	%Discussion and voting on Demands for Grants on Account. %Discussion and voting on Supplementary Demands for Grants (Nagaland).	3 41
Demands for Grants in respect of the Budget (Nagaland) for 1975-76.	8-5-75	Discussion and voting on Demands for Grants.	1 59

*Discussed together.

@Discussed together

%Discussed together along with Statutory Resolution re: approval of the Proclamation issued by the President under article 356 of the Constitution in relation to the State of Nagaland.

7. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1.	Shri C. H. Mohamed Koya	15-11-74 to 20-12-74	26-3-75
2.	Shri Shashi Bhushan	24-2-75 to 12-3-75	
3.	Dr. G. S. Melkote	17-2-75 to 10-3-75	
4.	Shri R. R. Singh Deo	17-2-75 to 20-3-75	
5.	Shri Rasiklal Parikh	17-2-75 to 18-3-75	
6.	Shri Yamuna Prasad Mandal	18-2-75 to 4-3-75	16-4-75
7.	Dr. G. S. Melkote	18-3-75 to 17-4-75	
8.	Shri M. Kalyanasundaram	17-2-75 to 26-3-75	
9.	Shri A. K. Gopalan	7-4-75 to 9-5-75	8-5-75

8. MOTIONS

(i) Motion of No-Confidence in the Council of Ministers.

Brief subject	Under Rule	Member	Date on which leave of the House asked for	Whether leave was granted by the House	Date of discussion	Time taken	Decision of the House
H. M.							
*Want of Confidence in the Council of Ministers.	198	Shri Jyotirmoy Bosu	9-5-1975	Leave granted	9-5-1975	6—06	Negated

(II) Motions under Rules 191 and 342

Sl. No.	Brief subject	Under rule	Name of Member who moved	Date(s) of discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
1.	Statement made by the Prime Minister in the House on 24-3-75 in relation to the State of Jammu and Kashmir.	342	Shrimati Indira Gandhi	3-3-75 4-3-75	6-23	P. M. Sectt.	Substitute moved by Shri Dinesh Goswami adopted.
2.	Security arrangements to ensure the safety of the Prime Minister at Allahabad	191	Shri K. Raghu Ramaiah	18-3-75	0-55	Home Affairs	Adopted.
3.	Recent violent incident in Calcutta in which Shri Jayaprakash Narayan's car was attacked and a Member of the House and his colleagues sustained injuries.	191	Shri Shyamnandan Mishra	8-4-75	8-40	Home Affairs	Negative.
4.	Statement of the Minister of Finance made on 22-8-74 re: alleged victimisation of the employees of the Comptroller and Auditor-General and the decision to withdraw the recognition from All India Federation of Employees.	342	Shri Atal Bihari Vajpayee	8-5-75	1-30	Finance	..

(iii) Motion re : suspension of lunch hour

Brief subject	Name of Member who moved	Date on which moved	Time Taken	Remarks
Lok Sabha continuing to sit during lunch hour with effect from 10-3-75 until the passage of the Finance Bill, 1975.	Shri K. Raghu Ramaiah	7-3-75	H.M. 0-27	Adopted.

(IV) Motion under Rule 388 for suspension of Rule

Sl. No.	Brief Subject	Member	Date on which motion moved	Time taken	Remarks
H.M.					
1.	Suspension of Rule 206 (2) in its application to 'a statement of the detailed estimate under each grant divided into items' for the purpose of granting Vote-on Account in relation to the State of Nagaland.	Shri Pranab Kumar Mukherjee	25-3-75	C-08	Adopted.
2.	Suspension of rule 32 relating to question hour.	Sarvashri Jyotirmoy Bosu, Janeshwar Misra and Madhu Limaye	7-4-75	C-19	Negated.
3.	Suspension of rule 32 relating to question hour.	Shri Janeshwar Misra	15-4-75	C-C3	Negated.

9. OATH OR AFFIRMATION

Sl. No.	Name	Constituency	State	Language of oath affirmation	Date
1.	Shri Sharad Yadav	Jabalpur	Madhya Pradesh	Hindi (affirmation)	18-2-75
2.	Shri Ismail Hossain Khan.	Barpeta	Assam	English (oath)	26-2-75

10. OBITUARY REFERENCES

Sl. No.	Name	Date of death	Date on which reference made	Time taken	Remarks
1	2	3	4	5	6
H. M.					
1.	Shri Lalit Narayan Mishra, sitting Member of Lok Sabha and the Minister of Railways	3-1-75	17-2-75	}	
2.	Shri Partap Singh, sitting Member of Lok Sabha.	24-1-75	17-2-75		
3.	Shri Tekur Subramanyam, Member of the First, Second and Third Lok Sabha.	24-12-74	17-2-75		
4.	Shri Hira Lal Shastri, Member of the Constituent Assembly and the Second Lok Sabha.	28-12-74	17-2-75		

1	2	3	4	5	6
✓ 5.	Shri Shankarrao Deo, Member of the Constituent Assembly and Provisional Parliament.	30-12-74	17-2-75	} 0-19	
✓ 6.	Shri Omeo Kumar Das, Member of the Constituent Assembly.	23-1-75	17-2-75		
✓ 7.	Shri Krishnapal Singh, Member of the Third Lok Sabha.	24-1-75	17-2-75		
✓ 8.	Shri M. J. Jamal Moideen, Member of the Central Legislative Assembly.	24-1-75	17-2-75		
✓ 9.	Shri Debendra Nath Mahata, sitting Member of Lok Sabha.	17-2-75	18-2-75	} 0-03	
✓ 10.	Shri Ramesh Chandra Vyas, Member of the Second and Fourth Lok Sabha.	27-12-74	18-2-75		
✓ 11.	Shri Ku. Sivapparaghasan, Member of the Third Lok Sabha.	16-2-75	19-2-75	C-02	
✓ 12.	Shri R. N. Singh Deo, Member of the First Lok Sabha.	23-2-75	24-2-75	0-02	
✓ 13.	Shri J. N. Lahiri, Member of Second Lok Sabha.	7-3-75	10-3-75	} 0-03	
✓ 14.	Shrimati Ila Pal Choudhuri, Member of the First, Second and Fourth Lok Sabha.	9-3-75	10-3-75		
✓ 15.	Shri Pashabhai Patel, Member of the Fourth Lok Sabha.	10-4-75	11-4-75	C-03	
✓ 16.	Dr. S. Radhakrishnan, former President of India.	17-4-75	17-4-75	} 0-08	House adjourned after obituary reference as a mark of respect to the memory of Dr. Radhakrishnan
✓ 17.	Shri Khandubhai K. Desai, Member of the Constituent Assembly, Provisional Parliament and First Lok Sabha.	17-4-75	17-4-75		
✓ 18.	Shri Kashi Nath Pardey, Member of Second, Third and Fourth Lok Sabha.	28-4-75	30-4-75	C-03	
✓ 19.	Kumari Padmaja Naidu, Member of the Provisional Parliament.	2-5-75	5-5-75	C-04	
✓ 20.	Shri Peter Alvares, Member of Third Lok Sabha.	6-5-75	7-5-75	C-03	

11. PAPERS LAID ON THE TABLE.

(i) By Government		1157
(ii) By Private Members		9

12. PERSONAL EXPLANATIONS UNDER RULE 357

Sl. No.	Brief subject	Name of Member who made the personal explanation	Date	Time taken
1.	Certain remarks about Shri N.K.P. Salve made by Shri Sharad Yadav in the House on 18-4-75.	Shri N.K.P. Salve	18-4-75	H.M. 0—22
2.	Certain remarks about Shri G.S. Mishra made by Shri Sharad Yadav in the House on 18-4-75.	Shri G.S. Mishra	18-4-75	0—03
3.	Certain references about Shri Morarji R. Desai made by the Prime Minister during her statement in the House on 15-4-75 about elections in Gujarat	Shri Morarji R. Desai	21-4-75	0—09

13. PETITIONS

Presented by Members 4

14. PRESIDENT'S ADDRESS

Date of Address	Date of discussion on Motion of Thanks	No. of amendments tabled	No. of amendments carried	Motion of Thanks adopted on	Time taken	President's Message reported on
17-2-75	20-2-75 21-2-75 24-2-75 25-2-75 26-2-75 27-2-75	653		27-2-75	H M 15 25	3-3-75

15. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name of the member who raised the matter	Date on which matter brought before the House	Time Taken	Decision of the House
1.	Shouting slogans, throwing leaflets from the Visitors Gallery and attempt to assault the Watch and Ward Staff on duty by Pema Wangyal, Tsering Chopel and Ven N. C. Gyatso.	Shri K. Raghu Ramaiah	6-3-1975	0-15	The House sentenced Pema Wangyal, Tsering Chopel and Ven N.C. Gyatso to rigorous imprisonment till 6-00 P.M. on 19th March, 1975, without prejudice to any other action to which they might be liable under the law.
2.	Question of privilege raised in Rajya Sabha on 28-4-75 re. laying of Hundred and fifty-ninth Report of the Public Accounts Committee.	Shri Madhu Limaye	29-4-1975	0-48	The Speaker observed that he would examine the matter and give his ruling later.

On 8-5-75, the Speaker gave his ruling on the matter, disallowing the question of privilege.

0:26
0:48

6-5-1975
8-5-1975

Shri Janeshwar Misra
Shri Madhu Limaye
Shri Shyamnandan Mishra

- 3 Alleged misleading information given to House by Prime Minister/Finance Minister (Shri C. Subramaniam), in respect of a letter alleged to have been written by certain employees of Hindalco to the President of Hindalco and referred to by Shri Janeshwar Misra in the House on the 2nd May, 1975.

On a motion moved by Shri Shyamnandan Mishra, and adopted by the House, the matter was referred to the Committee of Privileges.

0:32

9-5-1975

Shri Shyamnandan Mishra

- 4 Question of privilege against Shri Janeshwar Misra, M.P., for his having read out in the House on the 2nd May, 1975, an alleged forged letter purported to have been written by certain employees of Hindalco to the President of Hindalco.

16. QUESTIONS

(i) STARRED

Number of Questions put down in Question Lists for Oral Answers	976*
Number of Questions orally answered	273

(ii) UNSTARRED

Number of Questions put down in Question Lists for Written answers and written answers furnished	9,922**
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(iii) SHORT NOTICE

Number of Questions put down in Short Notice Question Lists	3
Number of Questions orally answered	2

(iv) QUESTIONS UNDER RULE 40

Number of Questions put down in Question List	2
Number of Questions orally answered	2

* Includes 18 Starred Questions withdrawn by the Members/deleted from the Lists/transferred from one Ministry to another.

** Includes 240 Unstarred Questions withdrawn by the Member/deleted from the Lists/transferred from one Ministry to another.

(V) HALF AN HOUR DISCUSSION ARISING OUT OF ANSWER TO QUESTIONS

Sl. No.	Brief Subject	Name of Member who raised Discussion	Date	Ministry	Time taken hrs. mts.
1	Issue of import licences for Polyester Fibre	Shri Madhu Limaye	24-2-75	Commerce	0. 52
2	Dues payable to Delhi Municipal Corporation	Shri Atal Bihari Vajpayee	17-3-75	Home Affairs	0. 30
3	Enforcement of Prohibition	Shri M. C. Daga	21-3-75	Education, Social Welfare & Culture	0. 55
4	Dowry Prohibition Act	Sardar Swaran Singh Sokhi	11-4-75	Law, Justice & Company Affairs	0. 39
5	Maharashtra—Karnataka Boundary Dispute	Shri Madhu Dandavate	21-4-75	Home Affairs	1. 15
6	Loss suffered by Super Bazar, Delhi	Shri M. C. Daga	28-4-75	Industry & Civil Supplies	0. 50
7	Appointment of Judges of Supreme Court & High Courts.	Shri Madhu Dandavate	6-5-75	Law, Justice & Company Affairs	0. 38

17. RESOLUTIONS (i) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/ Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
					H.M.		
1	Approval of the continuance in force of the Proclamation dated the 9th February, 1974 in respect of Gujarat, issued by the President, for a further period of six months with effect from the 11th March, 1975.	Article 356	Shri K. Brahmananda Reddy	27-2-75	3 ca	Home Affairs	Adopted
*2	Disapproval of the Trust Laws (Amendment) Ordinance, 1975 (Ordinance No. 1 of 1975).	Article 123	Dr. Laxminarayan Pandeya	14-3-75 17-3-75	1 02	Finance	Negatived
**3	Disapproval of the North-Eastern Areas (Reorganisation) Amendment Ordinance, 1975 (Ordinance No. 2 of 1975).	Article 123	Shri Jagannathrao Joshi	18-3-75	0 51	Home Affairs	Negatived
%4	Disapproval of the Press Council (Second Amendment) Ordinance, 1974 (Ordinance No. 14 of 1974).	Article 123	Dr. Laxminarayan Pandeya	20-3-75 24-3-75	3 10	Information and Broadcasting.	Negatived

* Discussed together with the motion for consideration of the Trust Laws (Amendment) Bill, 1975.

** Discussed together with the motion for consideration of the North-Eastern Areas (Reorganisation) Amendment Bill, 1975, as passed by Rajya Sabha.

% Discussed together with the motion for consideration of the Press Council (Amendment) Bill, 1975, as passed by Rajya Sabha.

1	2	3	4	5	6	7	8
					H.M.		
%5	Approval of the Proclamation issued by the President on the 22nd March, 1975 in relation to the State of Nagaland.	Article 356	Shri K. Brahmananda Reddy	25-3-75	3-36	Home Affairs	Adopted
@6	Disapproval of the Air Force and Army Laws (Amendment) Ordinance, 1975 (Ordinance No. 3 of 1975).	Article 123	Shri R. R. Sharma	25-3-75	1-09	Defence	Negatived
7	Approval to the proposal of the Government of Gujarat to fix the sum of rupees one hundred and fifty crores as the maximum amount which the Gujarat State Electricity Board may at any time have on loan.	Section 65(3) of the Electricity (Supply) Act, 1948.	Prof. Siddheshwar Prasad	25-3-75	0-30	Energy	Adopted

%% Discussed together with the General Discussion and Demands for Grants on Account in respect of the Budget for the State of Nagaland, 1975-76 and Supplementary Demands for Grants in respect of the State of Nagaland, 1974-75.

@ Discussed together with the motion for consideration of the Air Force and Army Laws (Amendment) Bill, 1975, as passed by Rajya Sabha.

(ii) PRIVATE MEMBERS' RESOLUTIONS

No.	Brief subject	Name of the Member who moved	Date(s) of moving and discussion	Time taken	Ministry concerned	Remarks
1	2	3	4	5	6	7
1	Constitution of a Parliamentary Committee to make recommendations to counteract the growth of fascism in the country.	Shri Shyamnandan Mishra	30-8-74 (Eleventh session) 6-12-74 (Twelfth session) 28-2-75 14-3-75 26-3-75	H.M. 7.1 (excluding 2 minutes taken during Eleventh and Twelfth session)	Prime Minister's Secretariat	Adopted as amended.
2	Initiation of a comprehensive programme of specific legislative and administrative measures aimed at removing the economic and social injustices, disabilities and discriminations to Indian women on the occasion of the declaration by the United Nations of 1975, as 'International Women's Year'.	Shri Indrajit Gupta	26-3-75 * 11-4-75 25-4-75	5.41	Education, Social Welfare and Culture	Adopted as amended.
3	Deprecation of remarks made against Netaji Subhas Chandra Bose in the Report of the 'One-man Commission of Inquiry into disappearance of Netaji Subhas Chandra Bose'.	Shri Samar Guha	11-4-75 25-4-75 9-5-75	2.32	Home Affairs	Discussion not concluded.

*On 11-4-1975 discussion on this resolution was adjourned on a motion moved by Shri Samar Guha and adopted by the House which also suspended the provisions of the sub-rule (1) of Rule 30 and proviso to Rule 29 to enable the resolution to be set down in the List of Business for 25-4-1975 without ballot as the first item therein.

18. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief Subject	Under rule	Name of Member who raised discussion	Date of discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
					H.M.		
1	Reported unabated police atrocities in the Jama Masjid area in Delhi which have resulted in the deaths of many persons belonging to the minority community and virtual paralysis of day to day life.	191	Shri Jyotirmoy Bosu	19-2-75	5-00	Home Affairs	..
2	Reported serious situation arising out of Jute Strike in West Bengal from 6-1-75 involving 2½ lakh workers resulting in complete stoppage of export of jute goods from India.	191	Shri Indrajit Gupta	20-2-75	2-48	Commerce Labour	..
3	Statement made by the Minister of Home Affairs in the House on 21-3-75 regarding the attempt at the life of Shri A. N. Ray, Hon'ble Chief Justice of Supreme Court of India on 20-3-75.	191	Shri Samar Guha	24-3-75	3-56	Home Affairs	..

19. SPEAKER/CHAIRMAN

RULINGS/ANNOUNCEMENTS

Sl. No.	Subject	Date
1.	Celebrations to be organised to mark the 25th Anniversary of the Constitution and Parliament.	18-2-75
*2.	Shouting of slogans and throwing of some leaflets from the Visitors' Gallery on the floor of the House by three visitors and assault by them on the Watch and Ward staff on duty in the Visitors' Gallery.	6-3-75
3.	Congratulating the Indian Hockey Team for their glorious victory in the World Cup Tournament played at Kuala Lumpur.	17-3-75
4.	Apology tendered by the Editor of UNI for premature release of news item regarding a notice in Lok Sabha.	17-3-75
5.	Question of privilege in respect of a letter alleged to have been written by employees of Hindalco to the President of Hindalco and referred to by Shri Janeshwar Misra in the House on 2-5-75.	8-5-75

*For motion adopted by the House sentencing the visitors to imprisonment for 15 days.

20. STATEMENTS BY MINISTERS

(i) *Suo-moto* STATEMENTS MADE/LAID UNDER RULE 372

Sl. No.	Subject	Name of Minister*	Date	Time taken
1	2	3	4	5
				H.M.
1.	Government business for the week commencing the 24th February, 1975.	Shri K. Raghu Ramaiah	21-2-75	00.28
2.	Jammu and Kashmir	Shrimati Indira Gandhi	24-2-75	00.32
3.	Discussion on the statement by the Prime Minister regarding Jammu and Kashmir on the 3rd March, 1975.	Shri K. Raghu Ramaiah	25-2-75	00.01
4.	Resumption of U.S. arms supplies to Pakistan.	Shri Y. B. Chavan	25-2-75	00.03
✓ 5.	Government business for the week commencing the 3rd March, 1975.	Shri K. Raghu Ramaiah	28-2-75	00.30
✓ 6.	Government business for the week commencing the 10th March, 1975.	Shri K. Raghu Ramaiah	7-3-75	00.28
7.	Arrest of Shri Biswa Goswami at Borjhar Airport.	Shri K. Brahmarama Reddy	12-3-75	00.25
*8.	Submission of two Interim Reports of National Commission on Agriculture.	Shri Prabhudas Patel	13-3-75	..

* Statement was laid on the Table.

1	2	3	4	5
				H. M.
✓ 9.	Government business for the week commencing the 17th March, 1975.	Shri K. Raghu Ramaiah	14-3-75	1·12
10.	Setting up of Wage Boards for Working Journalists and non-Journalists and Non-Journalist newspaper employees.	Shri K. V. Raghunatha Reddy	18-3-75	00·05
11.	Incident at Allahabad High Court on the 18th March, 1975 where one person was arrested on being found in possession of a country-made pistol and some cartridges.	Shri K. Brahmananda Reddy	18-3-75 6-5-75	00·53 00·13
*12.	Suicide by an employee of the Indian Council of Agricultural Research.	Shri Arnasahib P. Shinde	19-3-75	—
13.	Attempt at the life of Shri A. N. Ray, Hon'ble Chief Justice of Supreme Court of India on the 20th March, 1975.	Shri K. Brahmananda Reddy	21-3-75	00·02
✓ 14.	Government business for the week commencing the 24th March, 1975.	Shri K. Raghu Ramaiah	21-3-75	00·58
15.	Procurement and pricing policy of wheat for the 1975-76 marketing season.	Shri Arnasahib P. Shinde	24-3-75	00·02
16.	Revision of pay scales of Delhi teachers.	Prof. S. Nurul Hasan	25-3-75	00·04
17.	Orders of detention under Maintenance of Internal Security Act in Tripura.	Shri K. Brahmananda Reddy	25-3-75	00·06
✓ 18.	Government business for the week commencing the 7th April, 1975.	Shri K. Raghu Ramaiah	26-3-75	1·01
*19.	Non-aligned Bureau Meeting of Foreign Ministers held in Havana from 17th to 19th March, 1975.	Shri Y. B. Chavan	7-4-75	00·01
20.	Decision of the Government on the recommendations of the Tariff Commission on the Cement Industry with regard to ex-works retention prices for new units.	Shri B. P. Mautya	9-4-75	00·01
21.	Situation in Sikkim.	Shri Y. B. Chavan	11-4-75	00·12
✓ 22.	Payment of ex-gratia compensation for properties of Indians in former West and East Pakistan.	Prof. D. P. Chattopadhyaya	11-4-75	00·01
23.	New steel plants in the Southern Region.	Shri Chandrajit Yadav	11-4-75	00·02
24.	Elections in Gujarat.	Shrimati Indira Gandhi	15-4-75	00·06
25.	Reported death of over 100 Adivasis in Banswara and Panchmahal districts of Rajasthan and Gujarat as a result of consumption of rotten foodgrains.	Shri Shah Nawaz Khan	16-4-75	00·02
26.	Government business for the week commencing the 21st April, 1975.	Shri K. Raghu Ramaiah	18-4-75	00·54

*Statement was laid on the Table.

1	2	3	4	5
				H. M.
27.	Talks held in Dacca on Ganga Waters from 16th to 18th April, 1975.	Shri Jagjivan Ram	21-4-75	CC·C7
28.	Successful launching of the first Indian satellite on April 19, 1975.	Shrimati Indira Gandhi	21-4-75	CO·03
✓ 29.	Government business for the week commencing the 28th April, 1975.	Shri K. Raghu Ramaiah	25-4-75	CC·32
30.	Recognition of Provisional Revolutionary Government of South Vietnam.	Shri Bipin Pal Das	30-4-75	CO·01
✓ 31.	Government business for the week commencing the 5th May, 1975.	Shri K. Raghu Ramaiah	2-5-75	CO·36
32.	Reported burning of 300 houses and killing of 2 Harijans by the Upper Class in Village Sherpur district Ghazipur in U. P.	Shri K. Brahmaram Reddy	5-5-75	CC·C7
33.	Additional items of business to be taken up by the House during the current week.	Shri K. Raghu Ramaiah	5-5-75	CO·04
34.	Problems of refugees from former East Pakistan in West Bengal.	Shri R. K. Khadihar	8-5-75	—
*35.	Alleged Government interference in the religious affairs of the Sikh Community made by the President of Shiromani Gurdwara Prabandhak Committee.	Shri Om Mehta	9-5-75	—

*Statement was laid on the Table.

(ii) STATEMENT UNDER RULE 199

Subject	Name of Member	Date	Time taken
			H. M.
Resignation from the office of the Minister of State in the Ministry of Works and Housing.	Shri Mohan Dharma	5-3-75	0·31

(iii) STATEMENTS UNDER DIRECTION 115.

Sl. No.	Brief subject	Name of Member who raised the matter	Minister who replied	Date	Time taken
					H. M.
1.	Certain information given by the Minister of Home Affairs on the 19th February, 1975 during discussion on the reported police atrocities in the Jama Masjid area in Delhi.	Shri Jyotirmoy Bosu	Shri K. Brahmananda Reddy	12-3-75	0·11
2.	Certain information given to the House by the Minister of Home Affairs on the 8th April, 1975 about certain remarks reported to have been made by Shri Samar Guha at the time of incidents in Calcutta in which Shri Jayaprakash Narayan's car was attacked.	Shri Samar Guha	Shri K. Brahmananda Reddy	21-4-75	0·07
3.	Certain information given by the Minister of Defence on the 20th February, 1975 in reply to Unstarred Question No. 422 regarding detention of Major Ramesh Chander Dhawan.	Shri Jyotirmoy Bosu	Sardar Swaran Singh	22-4-75	0·07

(iv) MATTERS UNDER RULE, 377

Sl. No.	Subject	Name of Member who raised the matter	Minister who made the statement	Date	Time taken
1	2	3	4	5	6
					H. M.
1.	Reported beating of a Harijan to death by the police in Sagar District of Madhya Pradesh.	Shri Sharad Yadav	..	18-2-75	0·04
2.	Reported serious situation arising out of dwindling coal stocks with the Railways.	Shri Shankar Dayal Singh		19-2-75	0·02
3.	Reported notice given by Members of the Indian Hockey Team for the World Cup Tournament that they would refuse to play in Kuala Lumpur Tournament in case the team was not cleared within three days.	Shri Atal Bihari Vajpayee	Shri Arvind Netam	20-2-75	0·09

1	2	3	4	5	6
					H. M
4.	Outcome of a Writ-Petition filed in the Madras High Court regarding Presidential Order for withdrawal of certain amounts from the Consolidated Fund of Union Territory of Pondicherry.	Shri Era Sezhiyan		25-2-75	0.17
5.	Announcement over the All India Radio about Shri Mohan Dharma being dropped from the Council of Ministers.	Shri Madhu Limaye	Shri I. K. Gujral	12-3-75	0.39
6.	Alleged impropriety in the announcement made outside the House about exemption from payment of new 1% general Excise Duty in certain cases.	Shri Somnath Chatterjee	Shri Pranab Kumar Mukherjee	13-3-75	0.04
7.	Payment of ex-gratia compensation for properties of Indians in former West and East Pakistan by the 31st March, 1975.	Shri Samar Guha	Prof. D. P. Chattopadhyaya	20-3-75 *11-4-75	0.07 0.03
8.	Reported arrest under MISA of CPI (M) and CITU leaders including MLA's and the leader of opposition in Tripura Assembly.	Shri Dinen Bhattacharya		24-3-75 †25-3-75	0.03
9.	Blacking out of certain items of business in the House by the All India Radio.	Shri Jyotirmoy Bosu	Shri I.K. Gujral	25-2-75	0.07
10.	Instructions issued by the Ministry of Information and Broadcasting to cinemas to delete from Indian News Review No. 1378 portions regarding Shri Jayaprakash Narayan's march to Parliament on the 6th March, 1975.	Dr. Laxminarayan Pandeya	Shri I.K. Gujral	9-4-75	0.13
11.	Government's failure to fill vacancies in the High Courts and Supreme Court resulting in piling up of cases.	Shri Madhu Limaye	Shri H. R. Gokhale	10-4-75	0.14
12.	Certain problems confronting the textile mills managed by the National Textile Corporation.	Shri S.M. Banerjee	..	11-4-75	0.04
13.	Reported death of two persons as a result of beating while they were in custody of security forces in Nagaland.	Shri A. Keivichusa	..	15-4-75	0.03

*Statement laid by the Minister.

†Statement made by the Minister.

1	2	3	4	5	6
14.	Failure of the Government to lay on the Table Appropriation Accounts and Audit Reports in respect of Pondicherry.	Shri Era Sezhiyan	..	22-4-75 *30-4-75	H.M. 0' 03
15.	Political and constitutional issues raised by the resignation of Shri Mange Ram from the Executive Council of the Delhi Metropolitan Council in the light of Delhi Metropolitan Council Act.	Shri Madhu Limaye	..	28-4-75	0' 07
16.	Shortage of drinking water in the cities of Madras and Madurai.	Shri R. V. Swaminathan	..	28-4-75	0' 02
17.	Need for encouragement to a student from Uttar Pradesh who had topped in an academic test held in Pondicherry.	Swami Brahmanand	..	28-4-75	0' 03
18.	Procedure for guillotine of the outstanding Demands for Grants in respect of Budget (General).	Shri Madhu Limaye	..	29-4-75	0' 24
19.	Non-making of any provision in the budget for payment of five instalments of D.A. to the Central Government Employees.	Shri S. M. Banerjee		29-4-75	0' 05
20.	Reported dissatisfaction amongst University and college teachers of Madhya Pradesh on account of non-implementation of U.G.C. grades leading to postponement of examinations.	Dr. Laxminarayan Pandeya		6-5-75	0' 01

(v) STATEMENTS CORRECTING INFORMATION REGARDING STARRED QUESTIONS UNDER DIRECTIONS 16

Sl. No.	Brief subject	Name of Minister	Date	Time taken
1.	Correcting the answer given on 3-3-75 to a supplementary on Starred Question No. 187 regarding steps taken under S.F.D.A. and M.F.A.L. Scheme in West Bengal.	Shri Annasahib P. Shinde	17-3-75	H. M. 0' 01
2.	Correcting replies given on 27-2-75 to supplementaries on Starred Question No. 141 regarding Durgapur Steel Plant.	Shri Chandrajit Yadav	10-4-75	0' 01
3.	Correcting the reply given on 24-2-75 to Starred Question No. 95 regarding Development under the National Capital region Plan around Delhi.	Shri Dalbir Singh	5-5-75	0' 02

*Statement included under 'papers laid.'

21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time	Percentage to the total time taken
	H. M.	
ADJOURNMENT MOTIONS	8-04	2.3
BILLS—		
(a) Government Bills	§ 37-32	10.6
(b) Private Members' Bills	11-30	3.3
BUDGETS—		
(a) Railway Budget	23-54	6.7
(b) General Budget	69-25	19.6
(c) Budgets in respect of States/Union territory under President's rule	** 12-43	3.6
CALLING ATTENTION NOTICES (Rule 197)	19-58	5.6
DISCUSSIONS—		
(a) Half-an-hour Discussions (Rule 55)	5-39	1.6
(b) Short Duration Discussions (Rule 193)	11-44	3.3
MOTIONS—		
(a) Motion of No-confidence in the Council of Ministers (Rule 198)	6-06	1.7
(b) Motions (Rules 191 and 342)	17-28	4.9
PRESIDENT'S ADDRESS	15-25	4.4
QUESTIONS	44-11	12.4
RESOLUTIONS—		
(a) Statutory Resolutions	§ 3-32	1.0
(b) Private Members' Resolutions	15-14	4.3
STATEMENTS (Rules 357, 372 and 377 and Directions 16 and 115)	13-32	3.8
OTHER MATTERS, such as Papers laid on the Table, Questions of Privilege, Obituary References, Points of Orders, etc.	38-33	10.9
TOTAL	354-30	100.0

§Joint discussion took place on Statutory Resolutions [vide Statement No.17(i), S. Nos. 2 to 4 and 6] and motions for consideration of the connected Government Bills [vide Statement No. 3(i), S. Nos. 8, 11, 15 and 17]. Time taken on joint discussion has been shown under Government Bills.

**Joint discussion took place on Statutory Resolution [vide Statement No.17(i), S. No. 5], Demands for Grants on Account for 1975-76 and Supplementary Demands for Grants for 1974-75 in respect of the State of Nagaland [vide Statement No. 6, Sub-head (v)]. [Time taken on joint discussion has been shown under Budgets in respect of States/Union territory under President's rule.